

पब्लिक स्कूलों के परीक्षाफल से कहीं अधिक अच्छा है। इस श्रेष्ठता का श्रेय निःसन्देह इनमें कार्यरत शिक्षकों को ही जाता है। परन्तु इन शिक्षकों की न्यायोचित मांगों को स्वीकार एवं कार्यान्वित न करके एक बार फिर शासन ने इन्हें आन्दोलन के मार्ग पर चलने को बाध्य किया है। अब पुनः अपनी मांगों के समर्थन में इन शिक्षकों ने 11 मार्च, से 50-50 के जत्थों में तीन-तीन दिन के लिए क्रमिक भूख हड़ताल प्रारम्भ कर दी है। इस भूख हड़ताल में सम्मिलित होने के लिए देश के विभिन्न दूरस्थ भागों से शिक्षक बड़ी संख्या में दिल्ली आ रहे हैं। इस समय केन्द्रीय माध्यमिक शिक्षा मण्डल तथा दिल्ली बोर्ड द्वारा संचालित परीक्षाएँ भी चल रही हैं। इस अवसर पर शिक्षकों द्वारा विवशता में उठाया गया यह कदम बहुत महत्व रखता है।

मैं केन्द्रीय शिक्षा राज्य मंत्री जी एवं केन्द्रीय विद्यालय संगठन की अध्यक्षता से अनुरोध करूँगा कि शिक्षकों की इन उचित मांगों को स्वीकार करके व कार्यान्वित करके इन्हें इनका वांछित दें ताकि देश के नव निर्माण में रत इन शिक्षकों को सम्मानजनक समाधान मिल सके।

(v) NEED FOR STARTING ANTI-EROSION MEASURES ALL ALONG THE COURSE OF THE RIVER GANGA IN BHOJPUR IN BIHAR

PROF. K. K. TEWARY (Buxar): Sir, under Rule 377, I draw the attention of the Central Government towards heavy erosion of vast areas in District Bhojpur of Bihar by river Ganges. As a result of the constantly changing course of the river, hundreds of villages have been affected and thousands of farmers have lost their houses and lands. Till recently, those who were rich and prosperous farmers have been re-

duced to utter penury and are left with no alternative but to migrate to other areas in search of new sources of their livelihood. Some of those who have decided to stay on and brave this calamity are involved in endless litigations to establish their claims to the lands which have now fallen on the other side of the river and are claimed by the U.P. farmers because the Ganges forms the natural boundary between the two States in this area. During the last decade there have been violent clashes between the farmers from both sides for taking possession of these lands and harvesting the crops sown by the farmers of Bhojpur, Bihar. On many an occasion, even U.P. Police have resorted to force and provided protection to U.P. farmers in harvesting the crops on the specious plea that the area was within the boundary of U.P. and therefore it belonged to them. Although it has been clearly laid down by the Trivedi Commission which was instituted under an Act of Parliament that the ownership of such lands will be decided according to the guidelines determined by the Commission irrespective of the fact whether the claimants belonged to U.P. or Bihar.

The river which is known to have nurtured our perennial culture and civilization down the millennia, given content to our dreams and imagination, shaped our epics and philosophical treatises and cradles within its placid waters makes the racial memories of our tragedies and triumphs has turned into an instrument of retribution and endless horror for the poor farmers of Bhojpur. Even the historic city of Buxar which was once upon a time the abode of Vishwamitra where he initiated Lord Rama into skills of statecraft and warfare is in imminent danger of being goggled up by the Ganges.

I urge upon the Central Government to start massive anti-erosion measures all along the course of the Ganges in Bhojpur in Bihar and

[Prof. K. K. Tewary]

effectively intervene in the land disputes between the farmers of the two States.

(vi) NEED FOR GOVERNMENT'S STATEMENT REGARDING THE BASIS OF THE REPORTED DETECTION OF FOREIGN NATIONALS IN ASSAM BY THE STATE GOVERNMENT

SHRI G. M. BANATWALLA (Ponani): Mr. Deputy-Speaker, Sir there are shocking reports that the work of detection of foreign nationals has been launched by the Government in Assam with 1951 taken as cut-off year. Nearly 800 persons in Darrang District, suspected to be foreign nationals, have been reportedly interrogated by the police on the basis of a revised questionnaire entitled 'Interrogation Report'. The questionnaire specifically asks whether the respondent's name is included in the National Register of Citizens of 1951. That 1951 is being taken as the cut-off year to detect foreign nationals is significantly evident from the point that the questionnaire does not contain any question about any evidence except the NRC of 1951 and the electoral rolls.

This is a shocking state of affairs contrary to all assurances consistently given by the Central Government with respect to just and fair formula acceptable to all for detection of foreign nationals in Assam.

I urge upon the Government to apprise this House and the nation of the basis and other details of any operation launched in Assam for detection of foreign nationals and to withdraw the said revised questionnaire. Let the Government not fall a victim to the pressures of the agitationists. The Government should make an early statement in the House.

MR. DEPUTY-SPEAKER: Shri Rasabehari Behera. Not here.

14.30 hrs.

GENERAL BUDGET 1982-83—GENERAL DISCUSSION—Contd.

MR. DEPUTY-SPEAKER: Now we resume further discussion on the Budget (General) for 1982-83. Shri Girdhari Lal Vyas may continue his speech. He has already taken one minute.

SHRI GIRDHARI LAL VYAS (Bhilwara): Not one minute.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): Before you speak, since large numbers of hon. Members want to participate in this discussion I request you and, through you, the House, to continue sitting beyond 6 p.m. today so that many hon. Members can participate in the discussion.

Tomorrow, the hon. Minister of Finance will reply at 12 O'clock after Question Hour. If this is agreed upon, I hope the Members will be happy.

MR. DEPUTY-SPEAKER: There is also a half-an-hour discussion.

PROF. MADHU DANDAVATE (Rajapur): I have one submission to make to the Minister of Parliamentary Affairs. At 6 O'clock in the evening tomorrow, there is a discussion on the remunerative prices for potato. I would suggest that starting a discussion at 6 O'clock is very bad. So, tomorrow, we may drop the lunch break and we may shift the discussion to 5 O'clock. That would be better.

MR. DEPUTY-SPEAKER: The hon. Minister says that the speeches of the hon. Members be over today and the Finance Minister will reply tomorrow.

आचार्य भगवान देव (अजमेर) :
बजट में तो आलू भी लिया जा सकता है।